#### **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# IA NOS. 644 & 645 OF 2017 IN DFR NO. 2207 OF 2017

Dated: 4th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

Bharat Aluminium Company Limited .... Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & .... Respondent(s)

Anr.

Counsel for the Appellant(s) : Mr. Matrugupta Misra

### <u>ORDER</u>

#### IA NOS. 644 & 645 OF 2017

(Applns. for leave to appeal & condonation of delay in filing)

Issue notice to the Respondents returnable on 27.09.2017. Dasti, in addition, is permitted.

List the matter on <u>27.09.2017</u>.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt